

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 12.08.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders / Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1244 of 2021 with Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
2.	Comp. App. (AT) (Ins) No. 316 of 2021	Ravi Ajit kulkarni Vs. State Bank of India  <b>With</b>	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
3.	Comp. App. (AT) (Ins) No. 317 of 2021	Ajit Bhagwan Kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

### For Orders (Speaking to Minutes Re: Date)

4.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
5.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
6.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4

<b>7.</b>	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.  <b>With</b>	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal- R1 Vikram Hegde-R2
<b>8.</b>	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola- R1 Mahesh Agarwal- R2

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**